

IN THE HIGH COURT OF JHARKHAND AT RANCHI

L.P.A. No. 246 of 2018

With

I.A. No. 6017 of 2018

The State of Jharkhand and others Appellants

Versus

Smt. Meena Devi and another Respondents

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Appellants: Mr. Sunil Singh, A.C. to GP-II
For Respondent No.1: Mr. Amit Kumar Verma, Advocate

Oral Order
08/Dated: 25.06.2020

With consent of the parties, hearing of this matter has been done through video conferencing.

A necessary affidavit has to be filed on behalf of the State-appellants as per the direction contained in the order dated 14.10.2019.

As prayed, put up on 09.07.2020.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)